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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/204/2016  
NAME OF THE PETITIONER(S) : Alagurajan  
NAME OF THE RESPONDENT(S) : Cheran Hotels Private Limited and 8 Others  
UNDER SECTION : 241/242

| S.No.                  | NAME (IN CAPITAL)                                    | DESIGNATION                                  | SIGNATURE            |
|------------------------|--|--|----------------------|
| REPRESENTATION BY WHOM |  |  |                      |
| 1)                     | Cibo Vishnu<br>G. v. P. Saivihar                     | Counsel for<br>Petitioner                    | Saivil               |
| 2)                     | K. RAMSAMY &<br>G. V. MOHANDAS KUMAR                 | Counsel for Respondent No. 7                 | G. V. Mohandas Kumar |
| 3)                     | V. M. KARTHIK -<br>for Ramalingam<br>Associates      | Counsel for R <sub>4</sub> .                 | V. M. Kartik         |
| 4)                     | Kannan P. T.<br>for M. B. Fox Maudel &<br>Associates | Counsel for<br>Respondent No. 1-3,<br>8 & 9. | K. P. T.             |

**ORDER**

Counsel representing both the parties are present. Counsel for respondent prayed time for making submissions. Time extended at request. Put up alongwith CP 16/2016 on 28.08.2017 at 10.30 A.M.

**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**

bc